[Shri B. N. Datar.]

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- (vi) Notification S. R. O. No. 856, dated the 18th March, 1957, publishing an amendment in the All India Services (Conduct) Rules, 1954.
- (vii) Notification S.R.O. No. 1152, dated the 3rd April, 1957, publishing an amendment in the Indian Police Service (Pay) Rules, 1954.
- (viii) Notification S.R.O. No. 1370, dated the 25th April 1957, publishing an ampndment in the Indian Administrative Service (Recruitment) Rules, 1984.
- (ix) Notification S.R.O. No. 1371, dated the 25th April, 1957, publishing an amendment in the Indian Police Service (Recruitment) Rules, 1954.
- Cx) Notification S.R.O. No. 1372, dated the 25th April, 1957, publishing certain amendments in the All India Services (Conduct) Rules, 1954.

[Placed in Library. See No. S-46/57 for (i) to x.]

TWENTY-FIFTH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1956-57) SHRI R. M. DESHMUKH (Bombay): Sir, I beg to lay on the Table a copy of the Twenty-Fifth Report of the Public Accounts Committee (1956-57) on the Import and Sale of Japanese Cloth.

## MOTION OF THANKS ON PRESI-DENT'S ADDRESS—continued

THE MINISTER FOR HOME AFFAIRS (SHFI GOVIND BALLABH PANT): Sir, I would, at the outset, like to thank the hon. Members of this House for the reception accorded by them to the President's Address. The references made by the hon. Members have, on the whole, been appreciative and their approach friendly and constructive. I wonder if I have much to say.

With regard to some of the points that were raised in the course of the debate here, I had occasion to make a few remarks in the other House. I do not think that hon. Members would like me to take up their time by reiterating what I have already said. So, my task becomes somewhat easier and simpler too. Some of the hon. Members here have joined together in notifying their amendments. One of the hon. Members has given six or amendments, while most of the other amendments have been given by six or seven together. So, I have taken note of both. references to foreign policy do not call for We have had debates any elaborate reply. on foreign policy from time to time and it is likely that the matter may come up in the usual form here some time in the course of this session. Besides, the General Budget, too, will be under discussion. But a few references have been made about which I should like to say a word or two just to clarify the position. It was suggested by Dr. Anup Singh— and his suggestion was also endorsed by few other Members-that a Asian-African group, conference called should be convened, in order to consider the burning problems of the day, particularly the mischief that is likely to be done by these nuclear weapons and the experiments which have been carried in this connection in certain countries. Well, I doubt if it would be wise to convene such a conference in the present circumstances. At the Bandung Conference the States of Asia and Africa were able to all unanimous decisions, but since then certain forces have been at work. All the States are not equally free to express their views regarding matters of such vital importance not only to them, but still more so to certain other powers which dominate over them. In the circumstances, if a conference were to be convened, there is a veritable danger that the unanimity which had been reached at Bandung and the spirit of comradeship that was also

generated and has since been develop-